

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-1221/2016

IN THE MATTER OF:

M/s. JK Lakshmi Cement Limited

..PETITIONER

Vs.

Pan Realtors Pvt. Limited

.. RESPONDENT

SECTION :

Under Section 433 (e), 434 & 439

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner :-

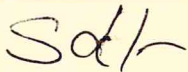
For the Respondent :-

ORDER

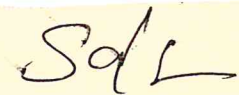
None appeared for the petitioner even at the time of second call today.

In the circumstances, the matter is adjourned to 22.8.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

Post the matter on 22.8.2017.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017